

[Placed in Library, See No. LT-3663/64];

(ii) to lay on the Table a copy each of the following papers:—

(1) (a) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619 of the Companies Act, 1956.

(b) Review by the Government on the working of above Company. [Placed in Library, see No. LT-3788/65].

(2) Report of Indan Productivity Team on Standardization and Variety Reduction in Factories in USA and Japan. [Placed in Library, see No. LT-3789/65.]

TEA BOARD EMPLOYEES (CONDUCT) (SECOND AMENDMENT) RULES, COTTON CONTROL (AMENDMENT) ORDER, AND CERTIFIED ACCOUNTS OF COIR BOARD AND AUDITED REPORT THEREON

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): I beg to lay on the Table a copy each of the following papers:—

(i) The Tea Board Employees (Conduct) (Second Amendment) Rules, 1964, published in Notification No. GSR. 1798 dated the 19th December, 1964, under sub-section (3) of section 49 of the Tea Act, 1953. [Placed in Library, see No. LT-3790/65.]

(ii) The Cotton Control (Amendment) Order, 1964, published in Notification No. S.O. 4374, dated the 23rd December, 1964, under sub-section (6)

of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-3791/65.]

(iii) Certified Accounts of the Coir Board, Ernakulam, for the year 1963-64 and Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library, see No. LT-3782/65.]

REPORT OF SALT DEPARTMENT MEMORANDUM AND ARTICLES OF ASSOCIATION OF CEMENT CORPORATION OF INDIA LTD.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): I beg to lay on the Table a copy each of the following papers:—

(i) Report of the Salt Department for the year 1963-64 [Placed in Library, see No. LT-3793/65.]

(ii) Memorandum and Articles of Association of the Cement Corporation of India Limited. [Placed in Library, see No. LT-3794/65.]

AGREEMENTS FOR ESTABLISHING INTERIM ARRANGEMENTS FOR A GLOBAL COMMERCIAL COMMUNICATIONS SATELLITE SYSTEM

The Deputy Minister in the Department of Communications, (Shri Bhagavati): I beg to lay on the Table a copy each of the Agreement and the Special Agreement between the Governments of India, the United States of America, the United Kingdom, etc., for establishing interim arrangements for a Global Commercial Communications Satellite System. [Placed in Library, see No. LT-3795/65.]

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. The item on the Order Paper, as read out by the hon. Deputy Minister